

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE AT CHENNAI

O.A No.8 of 2016

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O.A.No.152 of 2016

&

O.A.No.198 of 2016

1.R.Ravimaran (died)

2.R.L.Srinivasan

3.K.Saravanan

... Applicants

-Versus-

Union of India

Represented by its Secretary

The Ministry of Environment, Forest and climate Change

Jorbagh, New Delhi and Others

... Respondents

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Dated at Chennai this the 05th day of November 2024

2/11/24
Counsel for the Respondents No.2 and 3

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Ms. No. 1192/1999
Standing Counsel for
TANGEDCO / TANTRANSO
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BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE AT CHENNAI

O.A No. 8 of 2016

1.Ravimaran (died),
S/o.Ramachandran,
No.42, Beach Road,
Thazhankuppam, Ennore,
Chennai – 600 057

2.R.L.Srinivasan,
R.Lakshmipathi,
No.31/36, Porkali Amman street,
Kattupakkam, Ennore,
Chennai – 600 057.

3.K.Saravanan,
S/o.Kasinathan,
No.30, UrurKuppam,
Besant Nagar,
Chennai – 600 090

:Applicants

Versus

1.Union of India,
Represented by its Secretary,
The Ministry of Environment,
Forests and Climate Change,
Jorbagh, New Delhi

2.Tamil Nadu Generation and Distribution Corporation (TANGEDCO),
Represented by its Chairman cum Managing Director,
10th floor, NPKRR Maaligai,
No.144, Anna Salai,
Chennai – 600 002.


Chief Engineer
North Chennai Thermal Power Station
Chennai - 120.

3. North Chennai Thermal Power Station,
Represented by its Chief Engineer,
Athipattu, Chennai
Thiruvallur District – 600 1202.

4. Kamarajar Port Limited (Erstwhile
Ennore Port Limited),
Represented by its Chariman cum
Managing Director,
4th floor, Super Speciality Diabetic
Centre (Erstwhile DLB Building)
Near Clive Battery Bus stop,
Rajaji Salai, Chennai – 600 001.

5. The Tamil Nadu Pollution Control Board,
Represented by its Member Secretary,
No.76, Mount Salai, Guindy,
Chennai – 600 032.

6. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
No.77-A, South Avenue Road,
Ambattur Industrial Estate,
Ambattur Taluk, Thiruvallur District,
Chennai – 600 058.

7. The Tamil Nadu Coastal Zone
Management Authority,
Represented by its Member Secretary,
Panagal Building, Chennai

8. The Public works Department,
Represented by its Secretary,
Fort St. George,
Chennai

: Respondents


Chief Engineer
North Chennai Thermal Power Station
Chennai - 120.

COMPLIANCE AFFIDAVIT OF 3rd RESPONDENT

I, S.Dakshinamurthy, son of Subbiah, aged about 59 years Hindu, working as Chief Engineer, TANGEDCO, having office at North Chennai Thermal Power Station -I, Chennai- 600 120, do hereby solemnly affirm and sincerely states as follows:-

1. I am the 3rd Respondent herein and hence I am well acquainted with facts and circumstances of the based on record and I am filing this affidavit on my behalf and on behalf of the 2nd respondent also.
2. I crave leave of this Hon'ble Tribunal may be pleased read this affidavit in consonance with the Hon'ble Tribunal order dated 11.09.2024 as part and parcel of this affidavit.
3. I submit that NCTPS-I, during Power Generation Process, ash will be generated as Pulvarised Coal is used as Fuel. From the total ash generated, dry fly ash is collected at Electro static precipitator (ESP) and then conveyed through pipes to Silo. From the Silo, the dry fly ash is being sold to the Cement Companies and fly ash brick manufacturer etc., The bottom ash is made to ash slurry and conveyed to ash dyke located 5 Kms away from Power Station through Ash slurry Disposal Line Pipes having length of 5000 Meters.
4. I submit that five Nos. Ash slurry disposal Line pipes have been provided for the above purpose. Out of 5 Nos. ASDL Pipes, three Nos. ASDL Pipes are required to Pump ash slurry from the three units of Power station and the other two Pipe lines are kept on standby and in case of any rectification/Line clear required to be taken in the pipe lines which are in service, the standby Pipe will be put into service to avoid loss of generation.
5. I submit that as per the previous affidavit submitted before Hon'ble Tribunal, the upper limit of time lines given by NCTPS-I/TANGEDCO was February 2025 and granted by Hon'ble NGT vide order dated 11.09.2024. The time lines granted for completion of replacement of Ash slurry disposal Pipes No.1,4 & 5 is as below :
 - Replacement of ASDL pipe No 4 with new pipe : 30.10.2024,
 - Replacement of ASDL pipe No 5 with new pipe : 24.01.2025,
 - Replacement of ASDL pipe No 1 with new pipe : 28.02.2025.


Chief Engineer

North Chennai Thermal Power Station
Chennai - 120.

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6. I humbly submit that the ASDL pipe no 4 was replaced with new pipes and the line was charged on 29.10.2024 and now in service.
7. I submit that the ASDL pipe no 1 was taken out of service and dismantling of old pipes is under progress.
8. I humbly submit that, replacement of ASDL pipe no 1 & 5 works are under progress.
9. I humbly submit that, all the three lines (ASDL pipe no 2,3 &4) which are now in service have been fully replaced with new pipes.
10. I humbly submit that the following measures are also being taken:-
 - Round the clock monitoring is being carried out by engaging a patrolling team with 24 hours vehicle along all the pipelines. Periodical replacement of 'O'ring is being carried out. If any leak through 'O' ring is found pump will be immediately stop and 'O' ring was replaced. Now, occurrence of leakages outside NCTPS-I premises is "NIL".
 - If, any of the location along the pipe lines found weeping (i.e.the initial stage of leakage),the same will be attended immediately and thereby the further leakages gets prevented.
 - In addition to the above, it is also submitted that the PDFAC system (Pressurized Dense Fly Ash System) for collection and disposal of dry fly ash in all the three units have been strengthened as below.
 - 6 Nos of new compressors have been procured and commissioned and replacement of damaged/corroded portion of the pipelines and its allied accessories have been carried out.
 - After carrying out the above strengthening works in PDFAC system, the quantum of dry fly ash collection and disposal has been increased substantially in all the three units. This has created a positive impact on reducing the wet sluicing of ash (wet ash collection) which in turn reduces the usage of ASDL pipe line and thereby probability of leakage also got reduced to a greater extent.


Chief Engineer
North Chennai Thermal Power Station
Chennai - 120.

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11. From 29.10.2024, ASDL Pipes No.2,3 & 4 (i.e. Fully replaced Pipes lines with new pipes) are only in service.
12. Further, replacement works in ASDL Pipes No.1 & 5 is under progress and will be completed within above time lines which are only the Standby Pipes.

In view of above facts and circumstances, it is therefore prayed that this Hon'ble Tribunal may be pleased to take the compliance report of the respondents no.2 and 3 on file and thus render justice.

Solemnly affirmed at Chennai

This the 5th day of November 2024

And signed his name in my presence

BEFORE ME

Advocate - Chennai


Chief Engineer
North Chennai Thermal Power Station
Chennai - 120.

Before me,

G. S. Dhali,
(1745/11)
Advocate, Chennai,
No. 52, Kala Flats, T2, III Floor,
Ashok Nagar 10th Avenue,
Chennai - 83.

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Samir Nay
Chief Engineer
North Chennai Thermal Power Station
Chennai - 120.



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Chief Engineer

North Chennai Thermal Power Station

Chennai - 120.